

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 5487 of 2015**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**12/14.09.2020**

Heard through V.C.

- 2.** Mr. Rahul Kumar, concluded his argument on behalf of the petitioner.
- 3.** Mr. Salona Mittal, learned A.C. to G.A.I appearing for the respondent State seeks some time to reply to the arguments of the petitioner.
- 4.** Put up this case on 6<sup>th</sup> October, 2020.

**(Deepak Roshan, J.)**

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